

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3601
ANSWERED ON:13.02.2014
CRITERIA FOR ALLOCATION OF HOUSES UNDER IAY
Singh Shri Rakesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the criteria adopted for allocating houses under Indira AwasYojana (IAY) to the States;
- (b) whether some of the States of the country having lower population have been sanctioned relatively more number of houses;
- (c) if so, the reasons therefor;
- (d) whether the Government proposes to increase the number of houses under the scheme in Madhya Pradesh in view of the same; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

- (a) to (c) The funds under IAY are allocated to the States on a pre-determined criteria giving 75% weightage to housing shortage and 25% to poverty ratio.
- (d) to (e) No, Madam. Keeping in view the annual budgetary allocation, there is no proposal to increase the number of houses under IAY scheme in Madhya Pradesh. A statement showing State-wise targets set under IAY during the current financial year is at Annexure-I.